

ITEM NO.112 (MM)

COURT NO.3

CORRECTED  
SECTION II-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 493/2022

JASOBANTA SAHU

Appellant(s)

VERSUS

THE STATE OF ODISHA

Respondent(s)

(IA No. 199425/2023 - GRANT OF BAIL)

Date : 11-01-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA  
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) Mr. T.N. Tripathi, Adv.  
Mr. Pragyesh Pratap Singh, Adv.  
Mr. Gautam Das, AOR

For Respondent(s) Mr. Nabab Singh, Adv.  
Ms. Swati Vibhav, Adv.  
Ms. Shruti Vaibhav, Adv.  
For Mr. Suvendu Suvasis Dash, AOR

UPON hearing the counsel the Court made the following  
O R D E R

At the request of the learned counsel for the respondent, list  
after four weeks.

(NARENDRA PRASAD)  
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)  
COURT MASTER (NSH)